

Annexure-5**Name of the corporate debtor: Replenish Realty Private Limited;****Date of commencement of CIRP: 17-04-2024;****List of Creditors as on: 28-04-2026****List of operational creditors (Workmen)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable						
		Total		0.00	0.00	0.00		0.00%	0.00	0.00	0.00	0.00		